

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**ORDER**

In partial modification to this office order No.72984-73194/F.1(3)/Gaz/2022 Dated 19.09.2022, the following committees are hereby re-constituted, with immediate effect:-

COMMITTEES FOR
ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Hindi Implementation Committee	Ms. Shail Jain Principal Judge (Hqs), Family Courts, South-West, Dwarka	Chairperson
		Sh. Sanjeev Jain Principal Judge, Family Court (East)	Member
		Sh. Mukesh Kumar Gupta District Judge (Commercial Court) - (Digital) (South)	Member
		Sh. Hem Raj, Addl. Sessions Judge (West)	Member
2	Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules	Sh. Dharmesh Sharma Principal District & Sessions Judge (New Delhi) Patiala House Court	Chairperson
		Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative Affairs, Govt of NCT, Delhi)	Member
		Sh. Man Mohan Sharma Director (Admin) Delhi Judicial Academy	Member
		Sh. Lal Singh PO, Labour Court (Rouse Avenue)	Member
		Sh. Manish Aggarwal Joint Registrar, High Court of Delhi	Member
		Sh. Praveen Jain Deputy Secretary (Legal/CC-II, DSSSB, Mobile No.9350207080	Member
		Sh. AP Sharma, Deputy Secretary (Exam)DSSSB, Mobile No.9899904019	Member

3	Centralized Committee for Library	Sh. Praveen Kumar Pr. District & Sessions Judge, (North-East)	Chairperson
		Officer Incharge, Library (Tis Hazari Courts)	Member
		Officer Incharge, Library (Karkardooma Courts, Delhi)	Member
		Officer Incharge, Library (Dwarka Courts, Delhi)	Member
		Officer Incharge, Library (Saket Courts)	Member
		Officer Incharge, Library (Rohini Courts, Delhi)	Member
		Officer Incharge, Library (Patiala House Courts, Delhi)	Member
		Officer Incharge, Library (Rouse Avenue Courts, Delhi)	Member
		Deputy Controller of Accounts (Admin) Principal Accounts Office, GNCTD	Ex-Officio Member
4	Condemnation Board and Committee to suggest and lay down principles and norms for condemnation of the furniture articles by the board of condemnation.	Sh. Dharmesh Sharma Principal District & Sessions Judge (New Delhi) Patiala House Court	Chairperson
		Sh. Ramesh Kumar Principal District & Sessions Judge (East)	Member
		Sh. Vikrant Vaid, Addl. Sessions Judge (Electricity) (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
5	Committee for better Co-ordination with Govt. of NCT of Delhi.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Member
		Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative Affairs, Govt of NCT, Delhi)	Member
		Sh. Pawan Singh Bajawat Addl. District Judge (West)	Member

6	Committee for preparation of Reservation Roster for all Cadre.	Ms. Santosh Sneh Mann, DHJS, OSD, National Legal Services Authority	Chairperson
		Sh. Bharat Parashar Principal Secretary, (Law Justice & Legislative Affairs, Govt of NCT, Delhi)	Member
		Sh. Bhupesh Kumar District Judge (Commercial Court)-02 (South-West)	Member
7	Centralized Computerization Committee	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court, BACC	Chairperson
		Officer In-charge (Computers) Central District, Ex-Officio Member	Member
		Officer In-charge (Computers) North West District, Member	Member
		Officer In-charge (Computers) South District, Ex-Officio Member	Member
		Officer In-charge (Computers) South-West District, Ex-Officio Member	Member
		Officer In-charge (Computers) East District, Ex-Officio, Member	Member
		Officer In-charge (Computers) New Delhi District, Ex-Officio, Member	Member
		Officer In-charge (Computers) Rouse Avenue District, Ex-Officio Member	Member
		Sh. Sunil Chaudhary, Addl. District Judge (North-West)	Member
		Sh. Sunil Kumar Sharma, ASJ (West) District, Tis Hazari Courts, Delhi	Member
		Sh. Gaurav Sharma, Metropolitan Magistrate, (Central)	Member
		DDO, Central District Tis Hazari Courts, Delhi, Ex-Officio Member	Member
		Dy. Controller of Accounts, Ex-Officio Member (to be nominated by Dy. Controller of Accounts Govt. of NCT of Delhi)	Member

8.	Committee to deliberate on the subject as regard the applicability of Central Civil Services (Fixation of Pay of Re-employed Pensioners) Orders, 1986 to our department. In addition thereto, the committee shall also look into the individual cases of re-employed officials for the pay fixation of re-employed pensioners on case to case basis.	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Chairperson
		Sh. Vinod Kumar, Principal District & Sessions Judge (West)	Member
		Dr. Kamini Lata, PO MACT (Central)	Member
9	Committee to recommend criteria for appointment of Process Server in Fwd Category	Sh. Hargurvarinder Singh Jaggi, Additional Registrar, Supreme Court of India	Chairperson
		Sh. Manish Sharma, Joint Registrar, (Judicial) Delhi High Court	Member
		Sh. Jagminder Singh, Addl. Sessions Judge (South-West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)

Delhi

Dated

18 JAN 2023

No. 4093-253 /F.1(3)/Gen/2023

Sub-Re-constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. District & Sessions Judges, all Court complexes, Delhi/New Delhi/Rosse Avenue.
3. The Officers concerned.
4. The Sr. AO(I)/AO(J), Account Officer, all branches, Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The B&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi